



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.30/ BB/ 2017	-	For filing report of OL/ROC/RD	230/ 232	Homeward Residential Corporation India Pvt. Ltd., & Another Vs

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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- 1) Advocate for Petitioner  
Nagashree J. M
- 2) VENKATESHAIAH OL 
- 3) Prema Hatti Roc   
8-11-17
- ORDER**

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. Assistant from O.L office is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD stated that, reports of ROC & RD are filed in the registry. Registry to verify and put up in the file. Assistant from O.L office requested time to file O.L report. List it on 27/11/2017.

  
Member (T)

  
Member (J)